

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR SHREE SANT KRIPA APPLIANCES PRIVATE LIMITED PUNE OPERATING IN DEALERSHIP OF ELECTRONICS PRODUCTS IN WESTERN INDIA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SHREE SANT KRIPA APPLIANCES PRIVATE LIMITED AAJCS9896A U32109PN2006PTC128465
2.	Address of the registered office	SYSKA House, office No. S-5, 5th Floor, S. No.2 Sakorenagar, New Airport Road, Near Anand Residency, Pune, Maharashtra, India, 411014
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Pune
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	FY 2021/22 Revenue from operations Rs. 2371.95 Cr. (audited) FY 2022-23 GST turnover as per TIS Rs.2912.92 Cr. (unaudited) FY 2023-24 GST Turnover as per TIS Rs.9.27 Cr. (unaudited)
7.	Number of employees/ workmen	Zero (0)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending an email at- sskapl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code, detailed invitation for EOI, is available at URL:	Details can be sought by sending an email at- sskapl.cirp@gmail.com
10.	Last date for receipt of expression of interest	04/03/2026
11.	Date of issue of provisional list of prospective resolution applicants	09/03/2026
12.	Last date for submission of objections to provisional list	14/03/2026
13.	Date of issue of final list of prospective resolution applicants	19/03/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24/03/2026
15.	Last date for submission of resolution plans	23/04/2026
16.	Process email id to submit Expression of Interest	sskapl.cirp@gmail.com

For Shree Sant Kripa Appliances Private Ltd.
 Subhash Laxminarayan Nathuramka
 Interim Resolution Professional/ Acting Resolution Professional
 IBB/ IPA-001/ IP-P-00472/2017-2018/10815 (Validity Dec.31, 2026)
 Address: 401, Darshan CHS Ltd., Raghunath Dadaji Street, Fort, Mumbai 400001
 Email. sskapl.cirp@gmail.com
 Feb. 16, 2026, Mumbai